

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 11/(111A)/2011  
CA No.

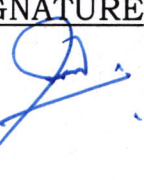

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: M/s. Niketan Traders Pvt. Ltd.  
V/s.  
M/s. Blue Coast Hotels and Resorts Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NEELAM JAMAD	Pes for Belkoyar	
2.	Shreegadh M.K	Adv for	
	also Abhishek Sawant	Resp S	

Order

TCP No.11/111A/NCLT/MB/GOA/2011

At request of the parties, list this matter for hearing on 3<sup>rd</sup> and 4<sup>th</sup> July, 2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)